

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/354/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : UNITED MOTORS & HEAVY EQUIPMENT PVT LTD
NAME OF THE RESPONDENT(S) : SUNDARAM INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) Chandramouli Prabhakar
(S) R. Venkatavaradan

Counsel for
Respondent

Chandramouli

2) M. Vijayan for
M/s. King & Partridge

Counsel for
Petitioner

M. Vijayan

ORDER

Counsel for both the parties present. Counsel for the respondent has filed counter along with documents, copy of which has been provided to the other side. Put up on **13.06.2017** for arguments at **02.30 P.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)